

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

6  
O.A. 378/96

This the 28 the day of November, 1996.

HON'BLE SHRI R.K. AHOOJA, MEMBER(A).

Shri N.V.S. Prasada Sarma  
S/o Sh. N. Rama Seshaiah,  
R/o 464, Rail Bhavan,  
New Delhi-110001.

..... Applicant.

(None for the applicant)

Versus

1. The General Manager(Personnel)  
S.C. Railway,  
Secunderabad-500 371.

2. The General Manager(Vigilance)  
S. Railway,  
Madras-600 003.

..... Respondents.

(None for the respondents)

ORDER(Ora)

None has appeared from either side even on  
second call. The applicant was not present on the last  
occasion when the matter came up before the bench. The  
applicant did not appear on two previous occasion as well  
before the Dy. Registrar.

In view of this position, O.A. is dismissed for  
default and non-prosecution.

*R.K. Ahuja*  
(R.K. AHOOJA)

M(A)

RB